

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 17

IA Nos.432/2023, 1159/2023, 1163/2023, 1167/2023, 1346/2023
In

CP (IB) No.182/Chd/HP/2019
(Admitted)

Under Section 9 & 19(2) & 66 & 60(5) IBC, 2016

In the matter of:-

Bhagwati Steel Sales

...Petitioner/ Operational Creditor

Vs.

HIM MEC TEC Pvt. Ltd.

...Respondent/ Corporate Debtor

Present: None for the parties.

IA No.432/2023

Affidavit of service has been filed vide diary No.00363/1 dated 04.05.2023.

The same is taken on record. List this IA before Regular Bench on 12.07.2023.

Sd/-
(Manoj Kumar Dubey)
Member (Technical)

Sd/-
(T. Krishna Valli)
Member (Judicial)

June 06, 2023
PRF